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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. NO.2607 OF 2004

New Delhi, this the 29<sup>TH</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)**

Ms. Dimple  
D/o Shri Har Kishore Vashita  
R/o C-91, Gali No.8,  
Jyoti Colony, Shahdara,  
Delhi-110032.

...Applicants  
(By Advocate: Shri Dheeraj K. Nayal)

versus

1. The Chairman  
Central Water Commission  
Sewa Bhawan, New Delhi.
2. Executive Engineer,  
Upper Yamuna Division,  
Room No.201, Kalindi Bhawan,  
B-5, Tara Crescent,  
Qutab Institutional Area,  
New Delhi-110016.

...Respondents

**ORDER (ORAL)**

Learned counsel heard.

2. He was called upon to show the orders by which applicant's father retired from service on 23.1.2003. He was also asked to show the rules under which the applicant is stated to be entitled for consideration for appointment on compassionate ground. Learned counsel could not produce these documents. He seeks and is allowed to withdraw this Original Application with liberty to submit afresh with the relevant documents.

V.K. Majotra 29.10.04  
**VICE CHAIRMAN (A)**

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